

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./21/1275/2012
Dated: 19/2/2018

BETWEEN:

Suri Lakshmana Murthy,
S/o.Late S. Lakshmana Prakasam,
Aged about 58 years,
Occ: Vice-Principal,
Kendriya Vidyalay, Picket,
Secunderabad – 500 009.

..... Applicant

AND

1. Union of India rep. by
The Commissioner,
Kendriya Vidyalay Sangathan (Hqrs),
No.18 Institutional Area, Shahheedjot Singh Marg,
New Delhi -110 016.
2. Joint Commissioner (Admn.),
Kendriya Vidyalay Sangathan (Hqrs),
No.18 Institutional Area, Shahheedjot Singh Marg,
New Delhi -110 016.
3. The Dy. Commissioner,
Kendriya Vidyalay Sangathan,
Regional Office, Picket,
Secunderabad – 500 009.

..... Respondents

Counsel for the Applicant : Mr. P. Bhaskar, Advocate
Counsel for the Respondents : Mr. B.N Sharma SC for KVS

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member
Hon'ble Mrs. Minnie Mathew, Administrative Member

ORAL ORDER
{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

No representation from the applicant, in spite of matter being listed under the caption for Dismissal. It shows that the applicant is not interested in prosecuting the case. Hence, the OA is dismissed for non-prosecution.

2. Mr. M.C. Jacob, representing Mr. B.N. Sharma, learned Standing Counsel for Respondents.

3. No costs.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 19th February, 2018
(Dictated in the Open Court)

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